

LIR No. - 1071/2016

Sh. Mahesh Chand Rai

vs.

M/s Scope Promoters (P) Ltd.

Hotel Swati Delux

Dt: 19-6-2020

By. Sh. Issar Ahmed Advocate/LAC
AR for workman

Sh. B. L. Sharma, AR of Management
through Video Conferencing.

The final award is pronounced
in favour of workman and
against the management vide
my separate detailed Award
order.

File be consigned to
record room after
due compliance.


(VEENA RANI)

Presiding Officer
Labour Courts

Rouse Avenue Courts
New Delhi.

Judge code: DL0271

Dated: 19-6-2020